## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-114/2007

In the matter of:

Ms. Sonia Khosla

....PETITIONER

Vs.

Montreaux Resorts Pvt. Ltd

... RESPONDENT

SECTION:

Under Section 397-398

Order delivered on 22.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner For the Respondent

1 -

: Mr. Rishi Sood, Advocate..for R-5 Mr. Anand M. Mishra, Advocate

For Res. 2 to 4 and 6 to 8.

## **ORDER**

Learned Counsel for Respondent No.2 to 4 & Res. 6 to 8 are present. None for the petitioner. The matter is adjourned to 11.9.2017 for reporting the status of Appeal/Revision/Review filed before the Hon'ble NCLAT.

(R. VÄRADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.8.2017